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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/26/2015  
NAME OF THE PETITIONER(S) : Avo Carbon (i) pvt ltd  
UNDER SECTION : 2(41)

S.No.	Name (in Capital)	Represented by	Signature
1.	M. MANOHARAN AVO Carbon India Private Ltd.	M. MANOHARAN. P.E.S. 6240.	

**ORDER**

PCS Shri Manoharan representing the petitioner present and argued the matter partly. Perusal of the record shows that Annexure-6 to Application is only a photostat copy. So, the representative is directed to produce the original of the said document on the next date of hearing. Matter is adjourned for completion of the arguments. Put up on **15.11.2016** at **10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)